## Need to provide compensation for land acquisition for Greenfield National Highway No. 744 as per the terms and conditions applied to NH 66-Laid

**SHRI N. K. PREMACHANDRAN (KOLLAM):** The development of NH 744 Greenfield Highway is standstill due to delay in completion of land acquisition process. This is due to the delay in decision regarding the share of State Government and GST, loyalty exemption. The compensation is not yet disbursed till date. The undertaking for apply the same terms and condition of land acquisition of NH 66 to NH 744 also not materialized. Now orders were issued to calculate the compensation of building on the basis of its age. It is not in tally with the term applicable to NH 66. There is difference in calculation of salvage value also. The land acquisition with regard to two villages are kept idle due to change in alignment. Hence I urge upon the Government to apply the same terms and conditions applied for fixing the compensation for land acquisition of NH 66 to the Green Field National Highway 744.

<u>14.04 hrs</u>